IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH

ON THE 22nd OF MARCH, 2024

MISC. APPEAL No. 1280 of 2023

BETWEEN:-

BHAGEELE RAM CHOUDHARY S/O SHRI SOHANLAL CHOUDHARY, AGED ABOUT 45 YEARS, OCCUPATION: CULTIVATION, R/O HOUSE NO. 71, VILLAGE MADHANA, BHANDI STATION, POLICE STATION SLEEMANABAD TEHSIL DHEEMERKHEDA, DISTRICT KATNI (MADHYA PRADESH)

.....APPELLANT

(BYNONE)

<u>AND</u>

1. SHAIKH MUBIN S/O SHAIKH YUNUS, AGED ABOUT 25 YEARS, OCCUPATION: DRIVER OF MARUTI ERTIGA CAR, R/O VILLAGE BHANDI STATION POST BHANDI STATION POLICE STATION SLEEMNABAD TEHSIL BHAHORIBAND DISTRICT KATNI (MADHYA PRADESH)

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- 2. JITEDNRA SINGH S/O SURENDRA SINGH, AGED ABOUT 32 YEARS, R/O VILLAGE BHANDI STATION POST BHANDHI STATION POLICE STATION SLEEMANABAD TEHSIL BHAHORIBAND DISTRICT KATNI (OWNER OF MARUTI ERTIGA CAR BEARING REGISTRATION MP-20-CE/1484) (MADHYA PRADESH)
- 3. HDFC EGRO GENERAL INSURANCE COMPANY THROUGH BRANCH OFFICE V.N.V. PLAZA 2ND FLOOR PLOT NO. 6 SERVICE ZONE NO. 2 M.P. NAGAR BHOPAL DISTRICT BHOPAL (INSURER OF MARUTI ERTIGA CAR BEARING REGISTRATION MP 20 CE/1484)

.....RESPONDENTS

(BYNONE)

This appeal coming on for admission this day, the court passed the

following:

<u>ORDER</u>

None appeared for the appellant, even in the passover round. It appears that the appellant has lost interest in prosecuting the matter. Accordingly, the appeal stands **dismissed for want of prosecution.**

(AVANINDRA KUMAR SINGH) JUDGE



VSG